

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.229- IA/22(AHM)2024  
in  
CP 56 of 2019

**Proceedings under Section 66 of Co. Act, 2013**

**IN THE MATTER OF:**

SVH Fabrics Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent :

**ORDER**

**IA/22(AHM)2024**

None present for the applicant.

List for further consideration on 12.09.2024.

Later on Ld. Counsel Mr. Vijay Patel appeared for the applicant.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**